An Act further to amend the Central Agricultural University Act, 1992.

BE it enacted by Parliament in the Sixty-seventh Year of the Republic of India as follows:

1. This Act may be called the Central Agricultural University (Amendment) Act, 2016.

2. In the Central Agricultural University Act, 1992 (hereinafter referred to as the principal Act), in section 2, in clause (l), after the word “Mizoram,”, the word “Nagaland,” shall be inserted.
3. In section 6 of the principal Act, in sub-section (1), after the word “Mizoram,”, the word “Nagaland,” shall be inserted.

DR. G. NARAYANA RAJU,
Secretary to the Govt. of India.